

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A.No.44/99

Friday this the 15th day of January, 1999.

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

M.T.Sreemathy,  
W/o Ramakrishnan,  
Padannapparambil House,  
Pachalam, Cochin.12.

...Applicant

(By Advocate Mr. K.G.Anil Babu)

Vs.

1. The Senior Superintendent of Post Offices,  
Ernakulam Division, Kochi-682011.
2. Sri Subashchandran, Post Master,  
Kochi Head Post Office, Kochi.2.
3. Sri Velayudhan, Assistant Post Master,  
Kochi Head Post Office, Kochi.2. ...Respondents

(By Advocate Mr. P.M.M.Najeeb Khan, ACGSC for R.l)

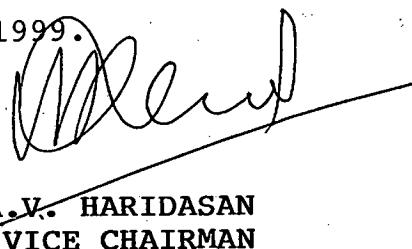
The application having been heard on 15.1.99, the Tribunal  
on the same day delivered the following:

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

Learned counsel for the applicant seeks  
permission to withdraw this application with liberty to  
take up the matter with the department. Permission is  
granted and the application is closed as withdrawn. No  
order as to costs.

Dated this the 15th day of January, 1999.



A.V. HARIDASAN  
VICE CHAIRMAN

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